### GOVERNMENT OF INDIA MINISTRY OF COAL

## RAJYA SABHA UNSTARRED QUESTION NO. 2759 TO BE ANSWERED ON 18.08.2025

### MAKE IN INDIA AND IMPORT SUBSTITUTION

## 2759 # SHRI MAYANKKUMAR NAYAK SHRI AMAR PAL MAURYA SHRI NARHARI AMIN

Will the Minister of *Coal* be pleased to state:

- (a) the steps being taken to promote 'Make in India' in coal mining operations and reduce dependence on imported equipment;
- (b) the total foreign currency spent on import of mining equipment over the last five years; and
- (c) the action plan (roadmap) for reducing such imports including support for indigenous equipment manufacturers in the next five years?

### **ANSWER**

# MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

- (a): Under the Atmanirbhar Bharat and 'Make in India' initiatives of the Government, the Ministry of Coal has taken following steps to promote indigenous manufacturing and reduce import dependence in coal mining:
- Standardization of the capacity of Heavy Earth Moving Machinery (HEMM) to help local manufacturers to focus on standardized model.
- High capacity HEMM such as 42 Cubic Meter shovels and 240 Te Dumpers, which are of imported origin have been discontinued and, in their place, indigenous models have been promoted.
- In line with the guidelines of Government of India, MSEs/ startups are encouraged to participate in domestic tenders, by relaxing the condition of 'prior turnover' and 'prior experience' subject to meeting quality and technical specifications.
- The guidelines of Public Procurement (Preference to Make In India) have been implemented for giving purchase preference linked with local content.
- Enabling provisions of Trial tenders have been incorporated in the manuals to assist indigenous suppliers/ manufacturers to develop products/ new sources.
- Minimum guaranteed availability for all equipment has been reduced to 75% from the existing norms of 85% on yearly basis for all trial orders for indigenous equipment.
- The trial period has been reduced from three years to two years in all trial orders.
- Relaxation in the proven-ness criteria for same model to encourage the overseas manufacturers to start manufacturing their equipment in India.
- Separate trial tenders for hiring of newly developed indigenous MPT equipment without proven-ness in UG Mines with relaxation in clauses.
- Manufacturers and/or their dealers have been provided the option to participate in Revenue Sharing mode of MDO (Mine Developer and Operator) tenders in Open Cast

### Mines.

- Several workshops and stakeholder meetings have been conducted with manufacturers to boost indigenous manufacturing ecosystem for mining machinery and spares.
- **(b):** The total foreign currency spent on import of mining equipment during the last 5 years was ₹ 5913.29 crore (approx).
- (c): Roadmap to phase out imports of mining machinery by Coal India Limited (CIL), a PSU under Ministry of Coal as under:

## • Indigenisation of presently imported equipment –

CIL has placed trial orders on M/s BEML for equipment which were being imported earlier such as 20 Cum Rope Shovel, 850 HP Dozer, 550 HP Motor graders for development of indigenous sources.

### • Indigenisation of imported components –

Trial orders were placed for tyres of high capacity dumpers which were being imported. Presently, these tyres have become proven and are being procured indigenously. Also, MSEs/startups are allowed to participate in tenders without experience certificate so that imported components can be indigenized.

## • Indigenisation of Under Ground Mass Production Technology-

A detailed study was made regarding future requirement of machines for this production. Leading manufacturers have set up assembly line for high-end UG Mass Production Technology (MPT) equipment.

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